

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2973

ANSWERED ON:16.03.2001

LIC LOANS

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of FINANCE be pleased to state:

- (a) whether Life Insurance Corporation is providing loans to State Governments under various schemes on the basis of the proposals submitted by them;
- (b) if so, the details thereof;
- (c) the proposals received by LIC from various State Governments particularly from Maharashtra and Karnataka seeking loans during each of the last three years, till date; and
- (d) the loans provided by LIC to them during above period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) Yes, Sir.

(b) On the basis of the allocation by Planning Commission, LIC grants loans to State Governments for Housing, State Electricity Board/Power Corporation/State Government in Power Sector, State level Water Supply and Sewerage Boards/Municipalities/Zilla Parishads/State Governments for various Water Supply and Sewerage schemes and State Road Corporations/ State Governments for Road Transport.

(c) & (d) Details of Loans provided by LIC for social sector schemes mentioned in (b) above to various State Governments, including Maharashtra and Karnataka are enclosed in Annexures I to IV.